


HIGH COURT OF CHHATTISGARH, BILASPUR

Endt. No. 2002 /Checker
III-10-8/2000(VII)

Bilaspur, Dated 19/02/2019

Copy of Notification endt. Nos. 1759 & 1761/579/21-B/2019 dated 18.02.2019, issued by the Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar Raipur and Notifications No. 2001/Checker/ III-10-8/2000 (VII) issued by the High Court of Chhattisgarh, Bilaspur, are forwarded to:-

1. Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. P. S. to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. P. S. to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. P. S. to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. P. S. to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
6. P. S. to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. P. S. to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. P. S. to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. P. S. to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. P. S. to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. P. S. to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. P. S. to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. P. S. to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. P. S. to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for information of her Lordship.
15. P. S. to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Lordship.
16. Section Officer to Registrar-General, High Court of Chhattisgarh, Bilaspur, for information.
17. Registrar (Vigilance/ I. & E), High Court of Chhattisgarh, Bilaspur for information.
18. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan Mantralaya, Atal Nagar Raipur for information.
19. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. The District and Sessions Judge, **Durg/Jashpur/Koriya (Baikunthpur)/Raipur** with a request to makes all necessary arrangements for newly established Court of Additional District & Sessions Judge, Civil Judge Class-I/II in your respective District.
21. The District and Sessions Judge Balod/Balodabazar/Balrampur headquarter at Ramanujanj/Bastar at Jagdalpur/Bilaspur/ Bemetara/ Dakshin Bastar Dantewara/Dhamtari/Janjgir-champa/Kabirdham(Kawardha)/ Kondagaon/ Korba/ Mahasamund/Mungeli/Raigarh/Rajnandgaon/Surajpur/SurgujaatAmbikapur/Uttar Bastar (Kanker), Chhattisgarh for information.
22. The Joint Registrar (S & A Cell/C.S.J.A.) High Court of Chhattisgarh, Bilaspur, for information.
23. The Additional Registrar (Judicial/ Administration/ D.E.& E./ Classification/ Checker/ O/o R.G./Civil/Criminal) High Court of Chhattisgarh, Bilaspur, for information.
24. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
25. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
26. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. All Additional Registrars, (Ministerial) High Court of Chhattisgarh, Bilaspur for information.
28. All Deputy Registrars, High Court of Chhattisgarh, Bilaspur for information.
29. The Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it (Notification No. 2001 /Checker/ III-10-8/2000 (VII) dated 19.02.2019 issued by the High Court of Chhattisgarh, Bilaspur), in the forthcoming issue of Chhattisgarh Gazette.
30. Section Officer/Incharge, Court Manager/Confidential/Accounts/Pension/Protocol/Works/D.E./Establishment/ Dispatch / Compliant/ Writ/ Civil/ Criminal/ Central Filing Section/Record Room (Adm.)/ Stationary/ Supreme Court Section/ Library/SCMS Cell/JJB Cell, High Court of Chhattisgarh, Bilaspur for information.
31. In-charge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web- site of this High Court.


19.2.2019
(Neelam Chand Sankhla)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR DISTRICT RAIPUR (C.G.) 492002

NOTIFICATION


Naya Raipur, Dated /02/2019

No. /579/XXI-B/19,- In exercise of the powers conferred by clause (b) of Section 5 of the Chhattisgarh Civil Courts Act, 1958 (No. 19 of 1958), and in supersession of all previous Notifications, the State Government, hereby, establishes with effect from 27.02.2019 Courts of Additional District Judge, Civil Judge Class-I and Class-II in the following 23 (Twenty Three) Civil Districts of the State as specified against each Civil District in the schedule below, namely:-

SCHEDULE

S. No.	NAME OF CIVIL DISTRICT	NUMBER OF COURTS		
		Additional District Judges	Civil Judges Class-I	Civil Judges Class-II
1.	Balrampur Headquarter at Ramanujganj	2	2	3
2	Bastar (Jagdalpur)	3	3	6
3.	Balodabazar	4	4	4
4.	Balod	2	3	4
5.	Bemetara	1	2	3
6.	Bilaspur	11	7	15
7.	Dakshin Bastar (Dantewada)	3	4	5
8.	Dhamtari	1	3	3
9.	Durg	8	7	17
10.	Janjgir-Champa	5	5	9
11.	Jashpur	3	3	3
12.	Kabeer Dham (Kawardha)	1	3	2
13.	Kondagaon	1	3	2

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14.	Korba	4	5	4
15.	Koriya (Baikunthpur)	3	4	3
16.	Mahasamund	3	4	3
17.	Mungeli	1	2	2
18.	Raigarh	8	4	7
19.	Raipur	<u>13</u>	<u>10</u>	<u>23</u>
20.	Rajnandgaon	4	5	6
21.	Surguja (Ambikapur)	6	3	7
22.	Surajpur	4	4	2
23.	Uttar Bastar (Kanker)	2	3	2

93 93 135
By order and in the name of the
Governor of Chhattisgarh,

(Ravishankar Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

1761
Endt. No. /579/XXI-B/2019

Naya Raipur, dated /02/2019

11 8 FEB 2019

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 1735/III-10-8/2000 (Pt.-VII) Checker, Bilaspur, dated 12.02.2019,
2. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, District Raipur, for publication in (Extra-ordinary) Gazette dated18.2.19... and to send 200 copies to this department.

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR DISTRICT RAIPUR (C.G.) 492002

NOTIFICATION

Naya Raipur, Dated /02/2019

No. /579/XXI-B/C.G./2019,- In exercise of the powers conferred by sub-section (1) of Section 11 of the Code of Criminal Procedure, 1973 (No.2 of 1974) and in supersession of all previous Notifications, the State Government, in consultation with the High Court of Chhattisgarh, hereby, establishes with effect from 27.02.2019 the following Courts of Judicial Magistrate First Class and Judicial Magistrate Second Class in each District as shown in column (2) at the places specified in column (3) and the number of courts as mentioned against each in the table below, namely:-

TABLE

S. No.	Name of the District	Name of the Place	Name of Courts	
			Judicial Magistrate 1 st Class	Judicial Magistrate 2 nd Class
(1)	(2)	(3)	(4)	(5)
1	Balrampur Headquarter at Ramanujganj	(i) Balrampur (ii) Ramanujganj (iii) Wadrafnagar (iv) Rajpur	2* 1 1 1	- - - -
2	Bastar (Jagdalpur)	(i) Jagdalpur	9	2
3	Balodabazar	(i) Balodabazar (ii) Bhatapara (iii) Simga (iv) Bilaigarh (v) Kasdol (vi) Bhatgaon	3 1 1 1 1 1	- - - - - -
4	Balod	(i) Balod (ii) Gunderdehi (iii) Daundi-Lohara (iv) Dallirajhara	4 1 1 1	- - - -
5	Bemetara	(i) Bemetara (ii) Saja	4 1	- -
6	Bilaspur	(i) Bilaspur (ii) Pendra Road (iii) Bilha (iv) Kota (v) Marwahi (vi) Takhatpur	15 2 1 2 1 1	3 - - - - -

* One J.M.F.C. at Balrampur

* One J.M.F.C. Balrampur at Ramanujganj.

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7	Dakshin Bastar (Dantewara)	(i)	Dantewara	3	1
		(ii)	Bijapur	2	-
		(iii)	Sukma	2	-
		(iv)	Bacheli	1	-
		(v)	Konta	1	-
8	Dhamtari	(i)	Dhamtari	4	1
		(ii)	Kurud	1	-
		(iii)	Nagri	1	-
9	Durg	(i)	Durg	21	2
		(ii)	Patan	1	-
		(iii)	Bhitai-3	2	-
10	Janjgir-Champa	(i)	Janjgir	4	1
		(ii)	Sakti	2	-
		(iii)	Dabhra	2	-
		(iv)	Champa	1	-
		(v)	Pamgarh	1	-
		(vi)	Jajaiapur	1	-
		(vii)	Navagarh	1	-
		(viii)	Malkharoda	1	-
		(ix)	Akaltara	1	-
11	Jashpur	(i)	Jashpur	3	1
		(ii)	Patthalgaon	1	-
		(iii)	Kunkuri	1	-
		(iv)	Bagicha	1	-
12	Kabeer Dham (Kawardha)	(i)	Kawardha	4	1
		(ii)	Pandariya	1	-
13	Kondagaon	(i)	Kondagaon	2	-
		(ii)	Narayanpur	2	-
		(iii)	Keshkal	1	-
14	Korba	(i)	Korba	4	1
		(ii)	Katghora	3	-
		(iii)	Pali	1	-
		(iv)	Kartala	1	-
15	Koriya (Baikunthpur)	(i)	Baikunthpur	3	1
		(ii)	Mansendragarh	2	-
		(iii)	Chirmiri	1	-
		(iv)	Janapur	1	-
16	Mahasamund	(i)	Mahasamund	5	1
		(ii)	Sarapali	1	-
		(iii)	Pithoura	1	-
17	Mungeli	(i)	Mungeli	3	-
		(ii)	Lormi	1	-
18	Raigarh	(i)	Raigarh	6	3
		(ii)	Dharamjaigarh	1	-
		(iii)	Gharghora	1	-
		(iv)	Sarangarh	1	-
		(v)	Kharaiya	2	-

19	Raipur	(i) Raipur	27	4
		(ii) Gariaband	3	-
		(iii) Rajim	1	-
		(iv) Tilda	1	-
		(v) Devbhog	1	-
20	Rajnandgaon	(i) Rajnandgaon	5	2
		(ii) Ambagarh Chowki	1	-
		(iii) Dongargarh	2	-
		(iv) Khairagarh	2	-
		(v) Chhuikhadan	1	-
21	Surguja (Ambikapur)	(i) Ambikapur	8	3
		(ii) Sitapur	2	-
22	Surajpur	(i) Surajpur	5	-
		(ii) Pratappur	1	-
23	Uttar Bastar (Kanker)	(i) Kanker	3	1
		(ii) Bhanupratappur	1	-
		(iii) Pakhanjur	1	-

By order and in the name of the
Governor of Chhattisgarh,

(Ravishanker Sharma)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

17.59
Endt. No. 1579/XXI-B/C.G./2019

Naya Raipur, dated 10/2/2019
11 FEB 2019

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to Memo No. 1735/III-10-8/2000(Pt.-VII) Checker, Bilaspur, dated 12.02.2019,
2. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, District Raipur, for publication in (Extra-ordinary) Gazette dated ... 18.2.2019 and to send 200 copies to this department.

(Maneesh Kumar Thakur)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

उच्च न्यायालय छत्तीसगढ़, बिलासपुर

अधिसूचना

क्रमांक..... 2001...../चेकर
तीन -10-8/2000 (VII)

बिलासपुर, दिनांक 19.02.2019

छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 की उपधारा (1) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए तथा इस संबंध में जारी की गई पूर्व की अधिसूचना क्रमांक-8698/चेकर/तीन-10-8/2000 (VII) दिनांक 12.09.2018 को अतिरिक्त करते हुए, उच्च न्यायालय छत्तीसगढ़ एतद् द्वारा निर्देश देता है कि छत्तीसगढ़ में प्रत्येक सिविल जिला के लिये, विधि और विधायी कार्य विभाग, रायपुर की अधिसूचना पृ. क्रमांक 1761/579/21-B/2019 दिनांक 18 फरवरी, 2019 द्वारा स्थापित अपर जिला न्यायाधीश, सिविल न्यायाधीश प्रथम वर्ग तथा सिविल न्यायाधीश द्वितीय वर्ग के न्यायालय दिनांक 27.02.2019 से नीचे दी गई सारणी में प्रत्येक सिविल जिले के सामने विनिर्दिष्ट स्थानों पर बैठेंगे:-

सारणी

क्र.	सिविल जिले के नाम	अपर जिला न्यायाधीश के न्यायालय		सिविल न्यायाधीश प्रथम वर्ग के न्यायालय		सिविल न्यायाधीश द्वितीय वर्ग के न्यायालय	
		बैठने का स्थान	न्यायालयों की संख्या	बैठने का स्थान	न्यायालयों की संख्या	बैठने का स्थान	न्यायालयों की संख्या
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	बालोद	1. बालोद	2	1. बालोद 2. गुण्डरदेही	2 1	1. बालोद 2. दल्लीराजहरा 3. डोण्डीलोहारा	2 1 1
2	बलौदाबाजार	1. बलौदाबाजार 2. भाटापारा	3 1	1. बलौदाबाजार 2. भाटापारा 3. कसडोल	2 1 1	1. बलौदाबाजार 2. भटगांव 3. बिलाईगढ़ 4. सिमगा	1 1 1 1
3	बलरामपुर मुख्यालय, रामानुजगंज	1. रामानुजगंज	2	1. रामानुजगंज	2	1. बलरामपुर 2. वाङ्गफनगर 3. राजपुर	1 1 1
4	बस्तर (जगदलपुर)	1. जगदलपुर	3	1. जगदलपुर	3	1. जगदलपुर	6
5	बेमतरा	1. बेमतरा	1	1. बेमतरा	2	1. बेमतरा 2. साजा	2 1
6	बिलासपुर	1. बिलासपुर 2. पेण्डारोड	10 1	1. बिलासपुर 2. पेण्डारोड 3. विल्हा	5 1 1	1. बिलासपुर 2. पेण्डारोड 3. कोटा 4. मरवाही 5. तखतपुर	10 1 2 1 1
7	दक्षिण बस्तर (दंतेवाड़ा)	1. दंतेवाड़ा	3	1. दंतेवाड़ा 2. सुकमा 3. बीजापुर	1 2 1	1. दंतेवाड़ा 2. बीजापुर 3. बचेली 4. कोन्टा	2 1 1 1
8	धमतरी	1. धमतरी	1	1. धमतरी 2. कुरुद	2 1	1. धमतरी 2. नगरी	2 1
9	दुर्ग	1. दुर्ग	8	1. दुर्ग 2. पाटन 3. भिलाई-3	5 1 1	1. दुर्ग 2. भिलाई-3	16 1
10	जांजगीर-चांपा	1. जांजगीर 2. सक्ती	3 2	1. जांजगीर 2. सक्ती 3. चांपा 4. अकलतरा	2 1 1 1	1. जांजगीर 2. सक्ती 3. उभरा 4. पामगढ़ 5. जैजैपुर 6. नवागढ़ 7. मालखरौदा	2 1 2 1 1 1 1
11	जशपुर	1. जशपुर 2. कुनकुरी	1 2	1. जशपुर 2. कुनकुरी	2 1	1. जशपुर 2. पथलगांव 3. बगीचा	1 1 1
12	कबीरधाम (कवर्धा)	1. कवर्धा	1	1. कवर्धा	3	1. कवर्धा 2. पंडरिया	1 1

13	कोण्डागांव	1. कोण्डागांव	1	1. कोण्डागांव 2. नारायणपुर	2 1	1. नारायणपुर 2. केशकाल	1 1
14	कोरबा	1. कोरबा 2. कटघोरा	2 2	1. कोरबा 2. कटघोरा	3 2	1. कोरबा 2. कटघोरा 3. पाली 4. करतला	1 1 1 1
15	कोरिया (बैकुंठपुर)	1. बैकुंठपुर 2. मनेंद्रगढ़	1 2	1. बैकुंठपुर 2. मनेंद्रगढ़ 3. चिरमिरी	2 1 1	1. बैकुंठपुर 2. मनेंद्रगढ़ 3. जनकपुर	1 1 1
16	महासमुंद	1. महासमुंद 2. सरायपाली	2 1	1. महासमुंद 2. सरायपाली	3 1	1. महासमुंद 2. पिथौरा	2 1
17	मुंगेली	1. मुंगेली	1	1. मुंगेली	2	1. मुंगेली 2. लोरनी	1 1
18	रायगढ़	1. रायगढ़ 2. सारंगढ़ 3. घरघोड़ा	6 1 1	1. रायगढ़ 2. घरघोड़ा 3. सारंगढ़	2 1 1	1. रायगढ़ 2. धर्मजयगढ़ 3. खरसिया	4 1 2
19	रायपुर	1. रायपुर 2. गरियाबंद	12 1	1. रायपुर 2. गरियाबंद	8 2	1. रायपुर 2. गरियाबंद 3. राजिम 4. तिल्दा 5. देवभोग	19 1 1 1 1
20	राजनांदगाँव	1. राजनांदगाँव 2. खैरागढ़ 3. डोंगरगढ़	2 1 1	1. राजनांदगाँव 2. अम्बागढ़घौकी 3. डोंगरगढ़ 4. खैरागढ़	2 1 1 1	1. राजनांदगाँव 2. डोंगरगढ़ 3. खैरागढ़ 4. छुईखदान	3 1 1 1
21	सूरजपुर	1. सूरजपुर 2. प्रतापपुर	3 1	1. सूरजपुर 2. प्रतापपुर	3 1	1. सूरजपुर	2
22	सरगुजा (अंबिकापुर)	1. अंबिकापुर	6	1. अंबिकापुर	3	1. अंबिकापुर 2. सीतापुर	5 2
23	उत्तर बस्तर (कांकेर)	1. कांकेर 2. भानुप्रतापपुर	1 1	1. कांकेर 2. भानुप्रतापपुर	2 1	1. कांकेर 2. पखांजूर	1 1
योग			93		93		135

नोट:- रामानुजगंज में सिविल न्यायाधीश प्रथम वर्ग के 2 न्यायालय - (रामानुजगंज-1 + बलरामपुर-1)

No. 2001 /Checker
III-10-8/2000(VII)

Bilaspur, Dated 19.02.2019

In exercise of the powers conferred by Sub-section (1) of Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958) and in supersession of its previous Notification No. 8698/Checker/III-10-8/2000 (VII), dated 12.09.2018, the High Court hereby directs that the Courts of Additional District Judges, Civil Judges Class-I and Civil Judges Class-II as established by the Law Department Notification Endt. No. 1761/579/21-B/2019 dated 18-02-2019 for each Civil District in Chhattisgarh shall sit with effect from the date 27.02.2019 at the places specified against them in the table below:-

TABLE

Sl. No.	Name of Civil District	Court of Additional District Judges		Court of Civil Judges Class-I		Court of Civil Judges Class-II	
		Place of sitting	No. of Courts	Place of Sitting	No. of Courts	Place of Sitting	No. of Courts
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Balod	1. Balod	2	1. Balod 2. Gunderdehi	2 1	1. Balod 2. Dallirajhara 3. Dondilohara	2 1 1
2	Balodabazar	1. Balodabazar 2. Bhatapara	3 1	1. Balodabazar 2. Bhatapara 3. Kasdol	2 1 1	1. Balodabazar 2. Bhatgaon 3. Bilaigarh 4. Simga	1 1 1 1
3	Balrampur Headquarter at Ramanujganj	1. Ramanujganj	2	1. Ramanujganj	2	1. Balrampur 2. Wadrafnagar 3. Rajpur	1 1 1
4	Bastar (Jagdalpur)	1. Jagdalpur	3	1. Jagdalpur	3	1. Jagdalpur	6

5	Bemetara	1. Bemetara	1	1. Bemetara	2	1. Bemetara 2. Saja	2 1
6	Bilaspur	1. Bilaspur 2. Pendra-Raod	10 1	1. Bilaspur 2. Pendra-Raod 3. Bilha	5 1 1	1. Bilaspur 2. Pendra-Raod 3. Kota 4. Marwahi 5. Takhatpur	10 1 2 1 1
7	Dakshin Bastar Dantewara	1. Dantewara	3	1. Dantewara 2. Sukma 3. Bijapur	1 2 1	1. Dantewara 2. Bijapur 3. Bachel 4. Konta	2 1 1 1
8	Dhamtari	1. Dhamtari	1	1. Dhamtari 2. Kurud	2 1	1. Dhamtari 2. Nagri	2 1
9	Durg	1. Durg	8	1. Durg 2. Patan 3. Bhilai-3	5 1 1	1. Durg 2. Bhilai-3	16 1
10	Janjgir- Champa	1. Janjgir 2. Sakti	3 2	1. Janjgir 2. Sakti 3. Champa 4. Akaltara	2 1 1 1	1. Janjgir 2. Sakti 3. Dabhra 4. Pamgarh 5. Jaijaipur 6. Navagarh 7. Malkharoda	2 1 2 1 1 1 1
11	Jashpur	1. Jashpur 2. Kunkuri	1 2	1. Jashpur 2. Kunkuri	2 1	1. Jashpur 2. Patthalgaon 3. Bagicha	1 1 1
12	Kabeerdham (Kawardha)	1. Kawardha	1	1. Kawardha	3	1. Kawardha 2. Pandariya	1 1
13	Kondagaon	1. Kondagaon	1	1. Kondagaon 2. Narayanpur	2 1	1. Narayanpur 2. Keshkal	1 1
14	Korba	1. Korba 2. Katghora	2 2	1. Korba 2. Katghora	3 2	1. Korba 2. Katghora 3. Pali 4. Kartala	1 1 1 1
15	Koriya (Baikunthpur)	1. Baikunthpur 2. Manendragarh	1 2	1. Baikunthpur 2. Manendragarh 3. Chirmiri	2 1 1	1. Baikunthpur 2. Manendragarh 3. Janakpur	1 1 1
16	Mahasamund	1. Mahasamund 2. Saraipali	2 1	1. Mahasamund 2. Saraipali	3 1	1. Mahasamund 2. Pithoura	2 1
17	Mungeli	1. Mungeli	1	1. Mungeli	2	1. Mungeli 2. Lormi	1 1
18	Raigarh	1. Raigarh 2. Sarangarh 3. Gharghora	6 1 1	1. Raigarh 2. Gharghora 3. Sarangarh	2 1 1	1. Raigarh 2. Dharamjaigarh 3. Kharsiya	4 1 2
19	Raipur	1. Raipur 2. Gariyaband	12 1	1. Raipur 2. Gariyaband	8 2	1. Raipur 2. Gariyaband 3. Rajim 4. Tilda 5. Devbhog	19 1 1 1 1
20	Rajnandgaon	1. Rajnandgaon 2. Khairagarh 3. Dongargarh	2 1 1	1. Rajnandgaon 2. Ambagarhchowki 3. Dongargarh 4. Khairagarh	2 1 1 1	1. Rajnandgaon 2. Dongargarh 3. Khairagarh 4. Chhuikhadan	3 1 1 1
21	Surajpur	1. Surajpur 2. Pratappur	3 1	1. Surajpur 2. Pratappur	3 1	1. Surajpur	2
22	Surguja (Ambikapur)	1. Ambikapur	6	1. Ambikapur	3	1. Ambikapur 2. Sitapur	5 2
23	Uttar Bastar (Kanker)	1. Kanker 2. Bhanupratappur	1 1	1. Kanker 2. Bhanupratappur	2 1	1. Kanker 2. Pakhanjur	1 1
TOTAL			93		93		135

Note:- 2 Courts of Civil Judges Class-I at Ramanujganj - (Ramanujganj-1 + Balrampur-1).

BY ORDER OF THE HIGH COURT

(Signature) 19.2.19
(Neelam Chand Sankhla)
Registrar General